

Central Administrative Tribunal  
Principal Bench: Delhi.

RA No. 90/87

in OA No. 1073/87

16.10.87

Shri K. K. Khana Vs. Union of India & others

Applicant in person.

This is an application for review of our order dated 21.8.87. The same points which were urged in the main application are being sought to be reagitated. No fresh material is placed before us which could not have been placed earlier which would justify the review of the order already made.

Application for review is accordingly dismissed.

S. P. Mukerji

( S. P. Mukerji)  
Member

K. Madhava Reddy

( K. Madhava Reddy)  
Chairman